

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4750
TO BE ANSWERED ON 20th MARCH, 2026**

CURB ILLEGAL SEX DETERMINATION OF FOETUSES

†4750: SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state :

- (a) whether in compliance with the directions of the Supreme Court, the Central government has issued instructions to all States to curb illegal sex determination of foetuses in the country by seizing ultrasound machines being used in unregistered and unlicensed clinics; and
(b) if so, the details thereof along with the action taken by the Union and State Governments in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Central government has issued an advisory to all the States and Union Territories to ensure compliance with the directions of the Hon'ble Supreme Court to implement the provisions of PC&PNDT Act, 1994 and the Rules made there under.

The actions taken by the Union and State Governments in this regard is mentioned below:

- Under the National Health Mission (NHM), the Ministry provides financial support to the States/UTs to strengthen implementation of the PC&PNDT Act.
- Nodal Agency constituted to monitor & facilitate the removal of online advertisements violating the provisions of the Act.
- Sensitization and capacity building activities of States & UTs are held regularly.
- Regular review & assessment through various institutional mechanisms like Central Supervisory Board (CSB), State Supervisory Board (SSB) and Common Review Mission (CRM) visits carried out by the Centre in coordination with the states.
- Regular monitoring and inspection visits are carried out at the State & district level.
- Information, Education & Communication, advocacy activities, including public awareness drives through print and digital media are undertaken to promote behavioural change and gender equality.
- National Girl Child Day, International Day of the Girl Child, and International Women's Day are observed every year across the country to create public awareness.
